

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/9/9/AMR/2022	Pending Admission	9 of IBC	Baisetty Ajaykumar Vs. Apex Meadows Private Limited
	IA(IBC)/275/2023	U/S 60(5) OF IBC R/W RULE 11 OF NCLT RULES,2016.	Mr.Immaneni Eswara Rao erstwhile IRP for Apex Meadows (p)ltd. and Mr. Baisetty Ajay Kumar & Anr.

**ORDER**

**Present:** Mr.Ambati Varun, Ld. Counsel for the OC.  
Ms. Sarvani Desiraju, Ld. Counsel for the CD.

Pleadings are completed. For hearing, list the matter on 19.06.2024.

**IA(IBC)/275/2023:**

**Present:** Ms. Devangi, Learned PCS for the Applicant

Mr.Ambati Varun, Ld. Counsel for the Respondent.

At the request of the Ld. Counsel for the Respondent, for hearing, list the matter on 19.06.2024.

Sd/

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**